

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1919

ANSWERED ON:22.11.2010

RURAL DEVELOPMENT SCHEMES

Danve Shri Raosaheb Patil;De Dr. Ratna;Jeyadural Shri S. R.;Khatti Shri Nirmal;Laguri Shri Yashbant Narayan Singh;Pradhan Shri Amarnath;Singh Rajkumari Ratna;Sinh Dr. Sanjay;Tomar Shri Narendra Singh ;Vishwanath Shri Adagur H

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

(a) the details of the funds demanded/ allocated/released/utilized and success achieved in terms of beneficiaries including Scheduled Castes(SCs)/ Scheduled Tribes (STs) for various rural development schemes running in the country during each of the last three years and the current year, State-wise, scheme-wise;

(b) whether some State Governments are getting subsequent installment and requested for more funds from the Union Government without submitting the progress reports regarding the proper implementation of these schemes in their States during the said period;

(c) if so, the details thereof and the reasons therefor;

(d) the additional funds provided to each of such States during the said period, State-wise, Scheme-wise; and

(e) the steps taken/proposed to be taken by the Union Government for proper monitoring and remove the shortcomings in the implementation of these schemes and to ensure higher success rate?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

(a): State-wise central allocation, funds released, utilized and physical achievement made under major rural development programmes namely Mahatma Gandhi National Rural Employment Guarantee Act(MGNREGA), Swarnjayanti Gram Swarozgar Yojana (SGSY), Indira Awaas Yojana(IAY), Pradhan Mantri Gram Sadak Yojana(PMGSY), Integrated Watershed Development Projects(IWMP), National Rural Drinking Water Programme(NRDWP) and Total Sanitation Campaign(TSC) during the last three years ( 2007-08, 2008-09 and 2009-10) and current financial year 2010-11 (up to September, 2010) are given at Annexure.

(b)to (d): No, Sir. The funds under rural development programmes are released in accordance with the provisions made under the respective programme guidelines.

(e): The Ministry of Rural Development has put in place a comprehensive system of monitoring the implementation of the programmes including utilization of funds through Periodical Progress Reports, Performance Review Committee, Area Officer's Scheme, Vigilance and Monitoring Committees at the State and District Levels and National Level Monitors. The State Governments and Union Territory Administrations have been advised to adopt a five-pronged strategy to improve the implementation of the rural development schemes consisting of (i) creation of awareness about the schemes, (ii) transparency, (iii) people's participation, (iv) accountability, social audit and (v) vigilance and monitoring of rural development programmes at all levels to achieve maximum success rate.